

(ख) इसी अवधि में सूखी कपड़े का कुल कितना उत्पादन हुआ; और

(ग) उक्त अवधि में महाराष्ट्र के लिये राज्य में हुएकरवा उद्योग के विकास के लिये कुल कितनी राशि मंजूर की गई ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री कबीर कुंरोली) : (क) जानकारी एकल की जा रही है और यथासमय सभापटल पर रख दी जायेगी।

(ख) 73,050 लाख मीटर।

(ग) 13,18 लाख रुपये।

रेलवे कुली

4152. श्री देवराज बाटिल : क्या रेलवे कुली यह बताने को कृपा करेंगे कि

(क) क्या रेलवे कुलियों तथा खोमने वालों के राष्ट्रीय सच का एक प्रतिनिधि मण्डल 16 जून, 1967 को केन्द्रीय रेलवे उपमंत्री से मिला था,

(ख) यदि हा, तो उन्होंने क्या प्रत्यावेदन दिया, और

(ग) इस सम्बन्ध में क्या कार्यवाही की गई ?

रेलवे मंत्री (श्री वे० नु० पुनाचा) : (क) जी नहीं।

(ख) और (ग). उवास नहीं उठता।

M/s. Nanak Chand Shadi Ram

4153. श्री Madhu Limaye :
श्री S. M. Banerjee :

Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of Steel, Mines and Metals be pleased to refer to the answer given to Starred Question No. 646 on the 2nd December, 1966 and state:

(a) whether the appeal before the Madras High Court by the firm M/s. Nanak Chand Shadi Ram under the Essential Commodities Act has since been decided;

(b) if so, whether the punishment given by the lower court has been confirmed or enhanced; and

(c) if the appeal has not been decided yet, whether the Centre has advised the new Madras Government to pursue these legal proceedings vigorously?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. High Court's decision is awaited.

Consumption of Diesel Oil on E. and S.E. Railway

4154. श्री Madhu Limaye:

श्री S. M. Banerjee:

Dr. Ram Manohar Lohia:

—Shri George Fernandes:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 811 on the 7th April, 1967, and state:

(a) the total consumption of diesel oil on Eastern and South Eastern Railways;

(b) how much of this was imported; and

(c) the total value of this import in foreign exchange?

The Minister of Railways (Shri C. M. Poonacha): (a) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. L.T-260/67].